

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1194 of 2019

IN THE MATTER OF:

Tarun International Limited

...Appellant

Versus

**Vikram Bajaj
(RP for Anil Special Steel Industries Ltd.) & Ors.**

...Respondents

Present:

For Appellant: Mr. Rajeev Sharma, Praveen Kumar Sharma and Mr. Shantanu Sharma, Advocates

**For Respondent: Mr. Shivam for R-4/Prudent ARC Ltd.,
Mr. Harish Tripathi for R-5
Mr. Viren Sharma and Mr. A. Anand, Advocates**

ORDER

16.01.2020 Heard both sides. The matter is adjourned to **29.01.2020**.

In the meanwhile, it open to some of the respondents to file replies and the copies thereof may be given three days well in advance to the other side. Rejoinder if any, be filed by the Appellant by then.

[Justice Venugopal M.]
Member (Judicial)

[V. .P Singh]
Member (Technical)

pks/nn